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IN THE HIGH COURT OF ORISSA: CUTTACK.

W.P. (C) NO. 13403 OF 2015

Sri Bipin Bihari Pradhan

PETITIONER

-VERSUS-

State of Odisha and others

OPP. PARTIES.

Report on Leprosy Colonies of Rourkela:

This Hon'ble Court vide order dated 25.04.2023 had directed the three AC's to visit the leprosy colonies at Rourkela, Jharsuguda and Bargarh and submit reports to the Court before the next date of hearing. In compliance to the said direction, visit to the six colonies of Rourkela was carried out from 23.5.2023 to 25.05.2023.

1. **DEOGAON LEPROSY COLONY:**

The visit to Deogaon Leprosy colony located at Deogaon, District-Sundargarh, was undertaken on 23.05.2023. In the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are 30 odd families with about a total of 76 inmates and among them about 43 inmates are affected by leprosy.

b. Means of livelihood:

Most of the leprosy affected persons had disability and they earn their livelihood by begging. Some of them work on daily wage basis. c. Governmental financial Assistance:

They get financial assistance @ of Rs 500-700 per month. On the issue of pension they stated that earlier it was provided to them at hand and now they are getting it through their bank accounts. However, they have complained about not receiving any pension since the last few months on a regular basis.

d. Housing:

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Lack of proper housing for all of them is apparent. Some of them have managed to build some houses with asbestos roofing. But the majority of them live in kaccha houses built of mud with polythene covering. There is substantial scope for improvement vis-à-vis the housing facilities.

e. Cleanliness:

Although the inmates manage their own cleaning, the surrounding areas remain unattended and requires serious cleaning. Further, no proper drainage system is available for the discharge of waste water. Urgent steps are needed to be taken in this regard.

f. Food:

The inmates get 35 kg rice per month. During interaction, the inmates stated that rice is provided to them at a place which is at about 2 to 3 km from the colony and it is difficult for the persons who are affected to receive it.

g. Medical care:

Once every week a doctor visits the colony and interacts with the inmates regarding their health. Some medicines also

provided to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction, the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

There are two persons namely **Gurubali Bhoi and Jasoda Bag** who need special care and regular monitoring.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during course of interaction, they stated that they have not received any scholarship for their children.

i. Vocational training:

During interaction with the inmates, it came to light that no vocational training have been imparted to the inmates in any manner.

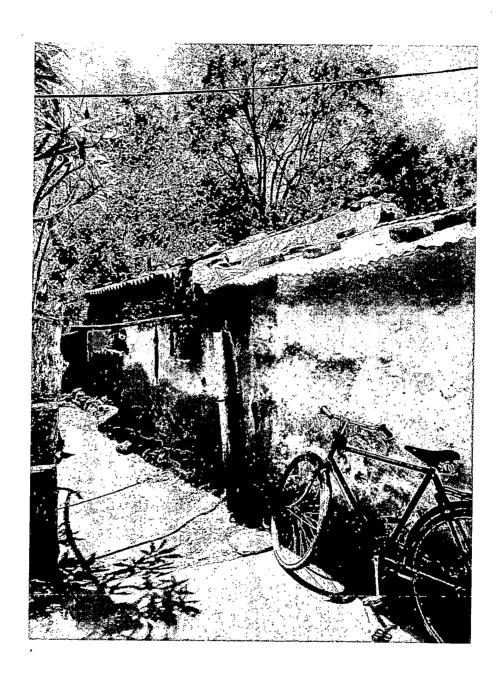
j. Bathroom and Toilet facility:

Common Bathroom and toilets are available in the colony. However, some are in a dilapidated state and require maintenance.

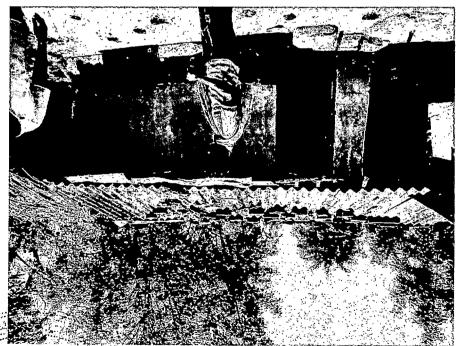
k. Suggestions:

- i. Cleanliness and drainage system need improvement.
- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted urgently.
- iv. Repair of bathroom and toilets to be carried out.
- v. Rice should be provided at the colony.
- vi. Pre and post matric scholarship should be granted.
- vii. Assistance to the means of livelihood.
- viii. Housing facility needs improvement.

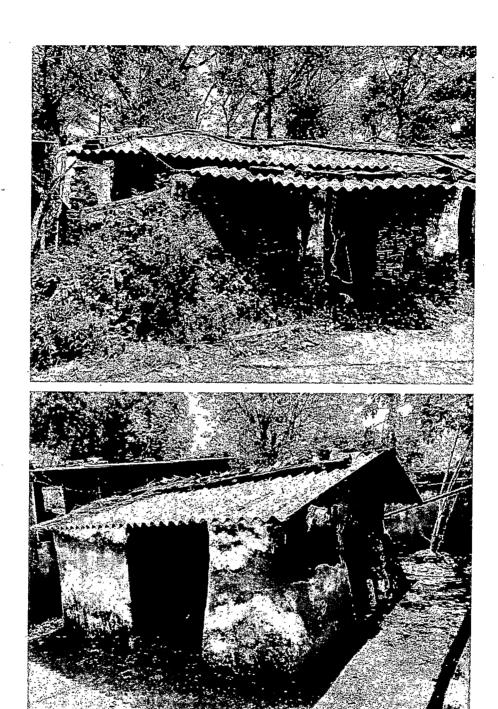
Photos Re: Condition of Houses

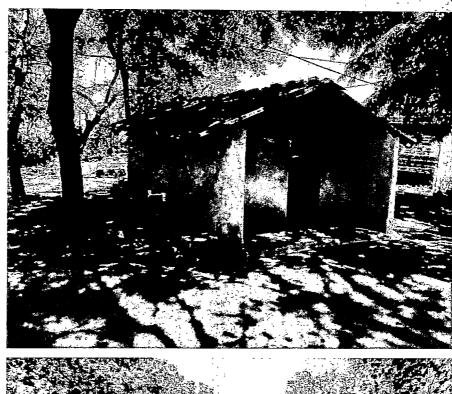




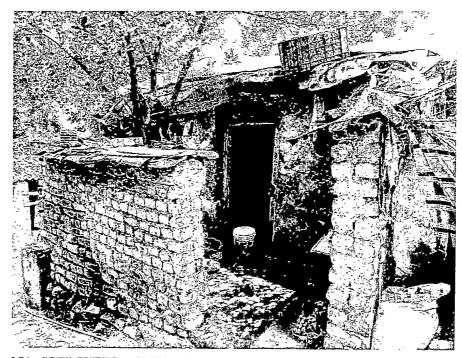


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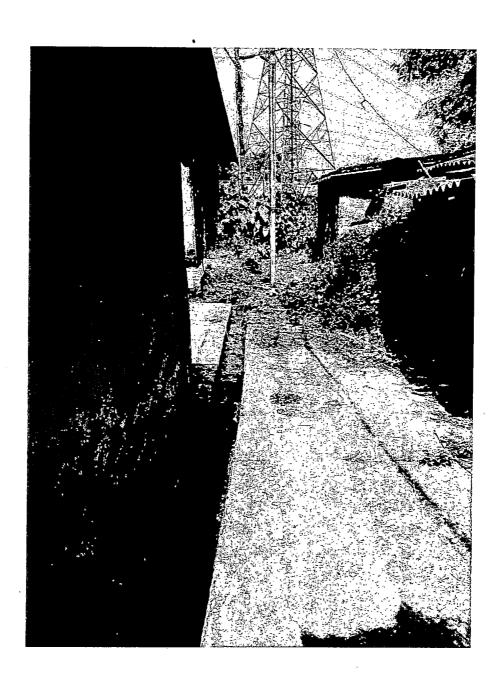


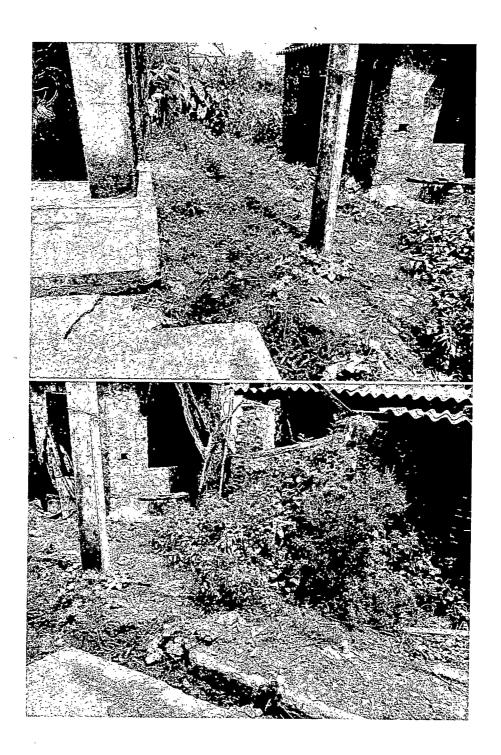






Photos Re: Condition of Drain





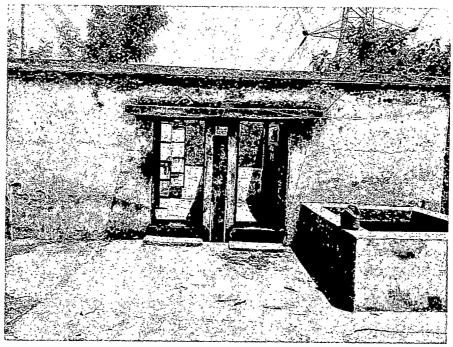
11 Photos of Surrounding Area





12 Photos of Dilapidated Toilets





Inmates in need of medical attention



Gurubali Bhoi

Jasoda Bag



2. <u>DURGAPUR- B LEPROSY COLONY:</u>

The visit to Durgapur- B Leprosy colony located at Malgodam, Rourkela, District- Sundargarh, was undertaken on 24.05.2023. In the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are 187 odd families with about a total of 700 inmates and among them, about 150 inmates are affected by leprosy.

b. Means of livelihood:

Most of the leprosy affected persons earn their livelihood by begging.

c. Governmental financial Assistance:

They get financial assistance @ of Rs 500-700 per month.

On the issue of pension they stated that earlier it was provided to them at hand and now they are getting it through their bank accounts. However, they have complained about not receiving any pension since the last few months on a regular basis.

d. Housing:

Some of the inmates have managed to build pucca houses. However, many of the leprosy affected persons live in kaccha houses built of mud with polythene covering. Some of the houses in colony needs substantial improvement.

e. Cleanliness:

Serious attention is required to be given towards cleanliness of the colony. No proper drainage system is available for the discharge of waste water. Urgent steps need to be taken in this regard.

f. Food:

The inmates get 35 kg rice per month. During interaction, the inmates stated that rice is provided to them at place which is at about 2 to 3 km away from the colony and it is difficult for the persons who are affected to receive it.

g. Medical care:

Once every week a doctor visits the colony and interacts with the inmates regarding their health. Some medicines are also provided to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction, the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

One inmate namely <u>Nityananda Biswal needs</u> reconstructive surgery.

Another inmate namely <u>Mukha Bag needs regular medical</u> care.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during course of interaction it came to light that some of the inmates have not got any scholarship for their children.

The inmates also stated that since they do not have any *patta*, they don't get caste certificates and hence are unable to avail benefits available for the marginalised sections of the society.

i. Vocational training:

During interaction with the inmates, it came to light that no vocational training have been imparted to the leprosy affected persons, however some training relating to beautician, etc have been imparted to inmates who are part of Self Help Groups through Mission Shakti scheme.

j. Bathroom and Toilet facility:

Common Bathroom and toilets are available in the colony.

k. Suggestions:

- i. Cleanliness and drainage system needs improvement.
- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted urgently.
- iv. Rice should be provided at the colony.
- v. Problems relating to caste certificates need to be addressed.
- vi. Housing facility for some of the inmates need improvement.

Photos Re: Condition of Houses





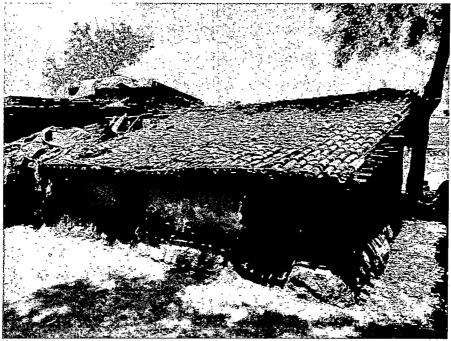








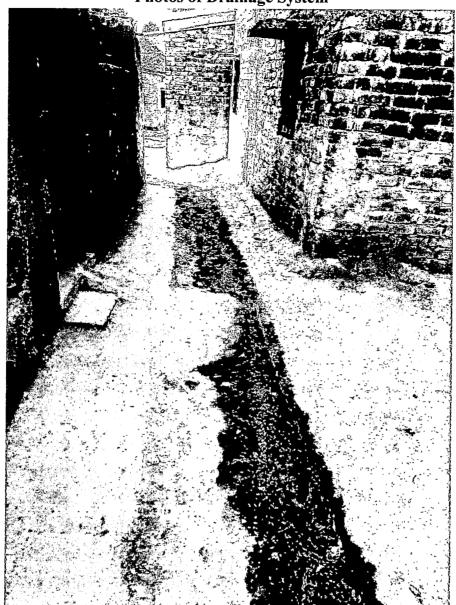






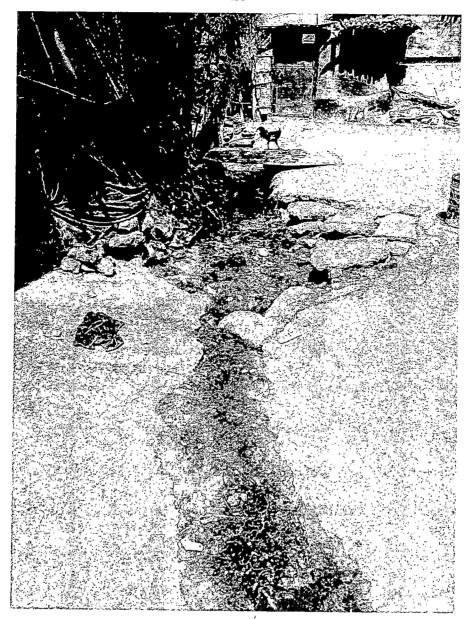


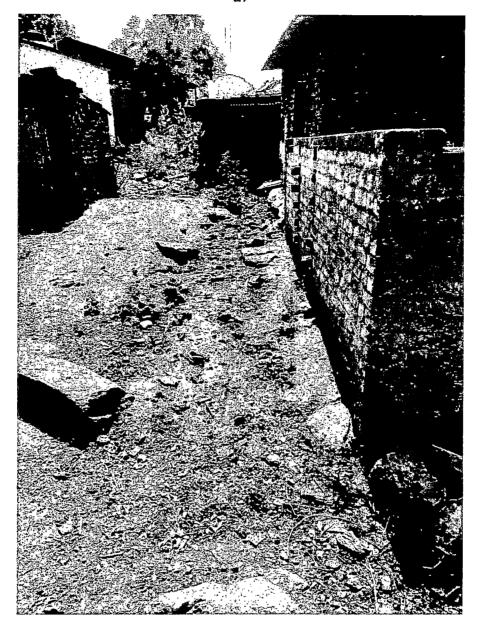
Photos of Drainage System

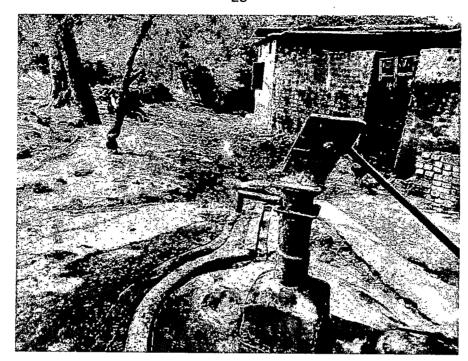


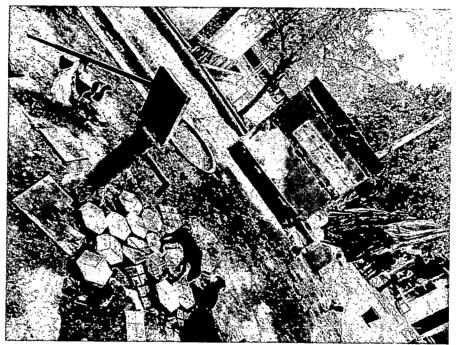


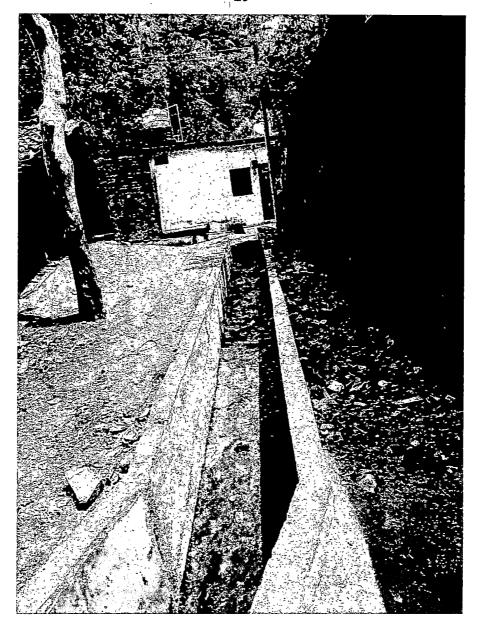


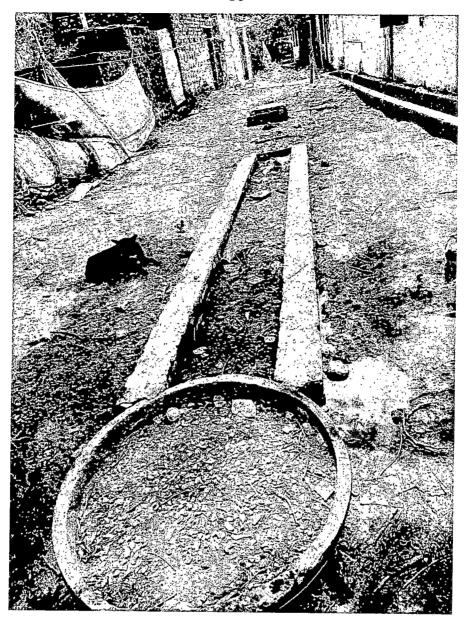




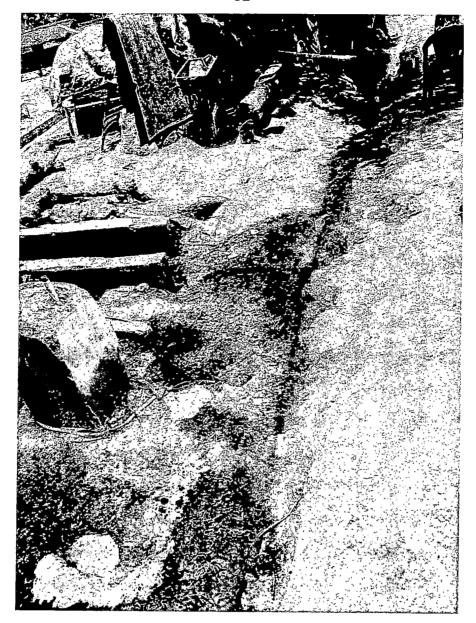


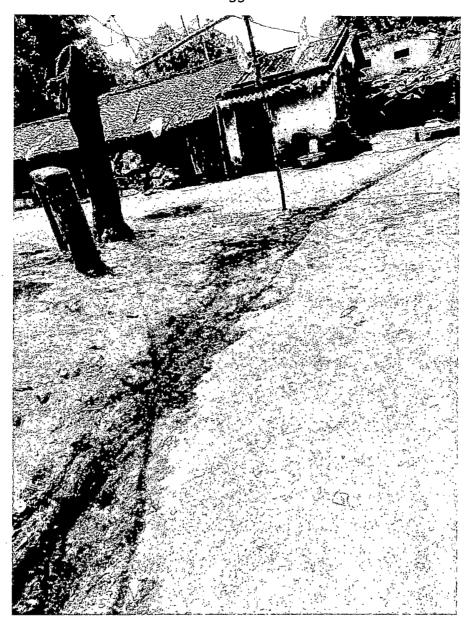


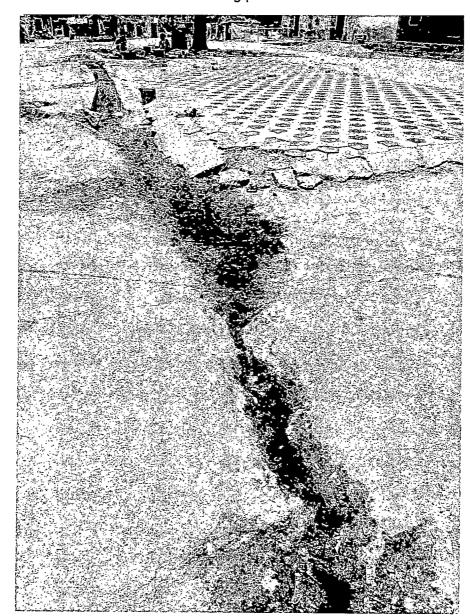


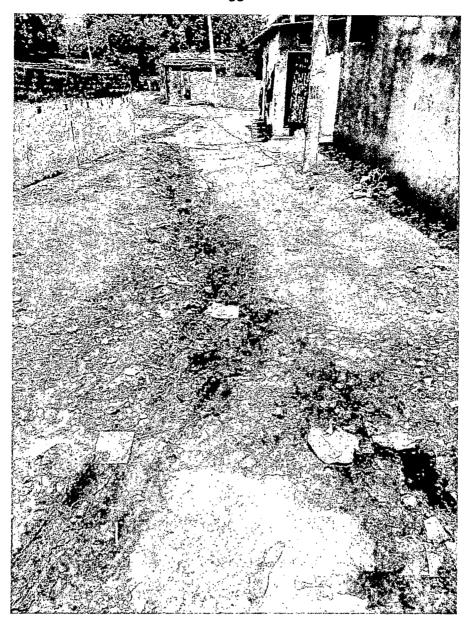




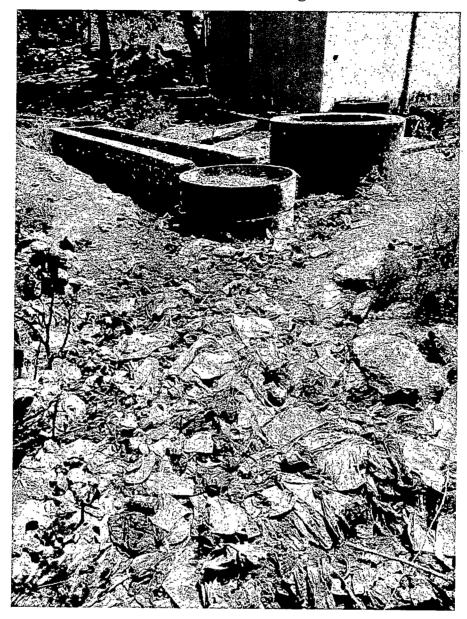


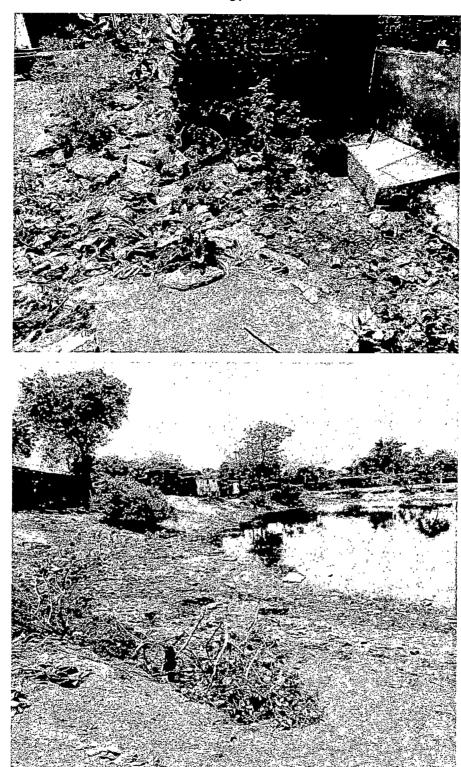






Photos Re: Surrounding Area







Inmates in need of Medical Attention



Nityananda Biswal

Mukha Bag



3. <u>DURGAPUR- A LEPROSY COLONY:</u>

The visit to Durgapur- A Leprosy colony located at Basanti Colony, Rourkela, District- Sundargarh, was undertaken on 24.05.2023 and in the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are 45 odd families with about a total of 120 inmates and among them, about 60 inmates are affected by leprosy.

b. Means of livelihood:

Most of the leprosy affected persons had disability and they earn their livelihood by begging.

c. Governmental financial Assistance:

The inmates get financial assistance @ of Rs 500-700 per month. On the issue of pension, they stated that since the last few months, they are not receiving the same on regular basis. Some inmates who used to get Rs. 700 previously are getting Rs. 500 in their bank account.

d. Housing:

There is substantial scope of improvement as far as housing is concerned. Many of them live in kaccha houses built of mud with asbestos or polythene covering.

e. Cleanliness:

The inmates manage their own cleaning. However, there is substantial scope of improvement in this regard. There is an open drain for the discharge of waste water which requires cleaning. Urgent steps are needed to be taken in this regard.

f. Food:

The inmates get 35 kg of rice per month.

g. Medical care:

Once every week a doctor visits the colony and interacts with the inmates regarding their health. They also provide some medicines to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during the course of interaction they stated that some of them have not got any scholarship for their children.

i. Vocational training:

During interaction with the inmates it came to light that no vocational training have been imparted to the inmates in any manner.

j. Bathroom and Toilet facility:

Common bathroom and toilets are available in the colony. However, there is a need of a separate enclosed bathroom for the women.

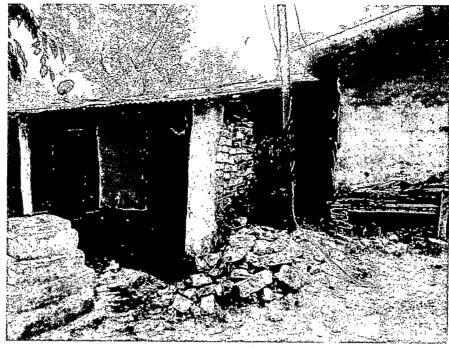
k. Suggestions:

- i. Housing facility needs improvement.
- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted urgently.
- iv. Separate enclosed bathroom for women needs to be constructed.
- v. Pre and post matric scholarship should be granted.

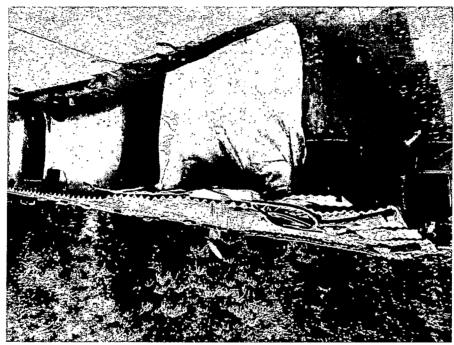
Photos Re: Condition of Houses

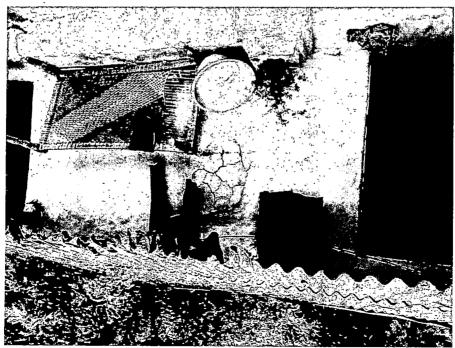


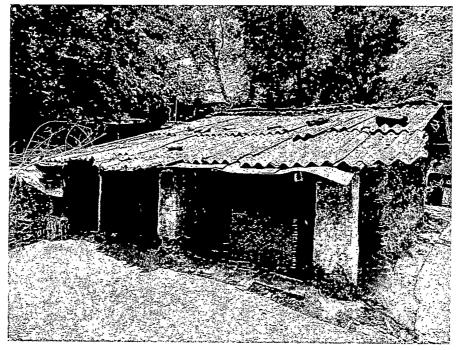












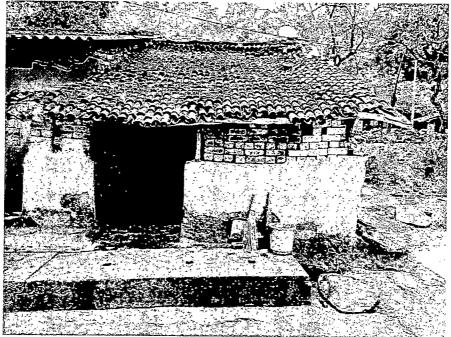
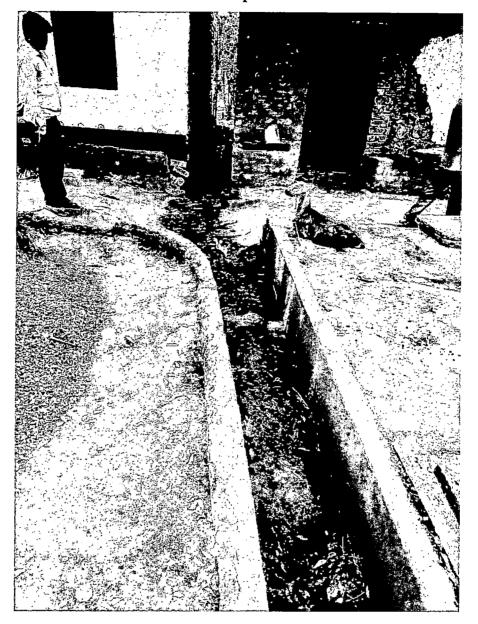


Photo of Open Drain



4. **JAGANNATH LEPROSY COLONY:**

The visit to Jagannath Leprosy colony located at Sector- 6, Rourkela, District- Sundargarh, was undertaken on 24.05.2023 and in the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are 68 odd families with about a total of 170 inmates and among them about 80 to 100 inmates are affected by leprosy.

b. Means of livelihood:

Most of the leprosy affected persons had disability and they earn their livelihood by begging.

c. Governmental financial Assistance:

They get financial assistance @ of Rs 500-700 per month. Regarding the pension they stated that earlier it was provided to them at hand and now they are getting it through their bank account. However, since last few months they are not getting them on a regular basis.

d. Housing:

Housing facility needs substantial improvement. Most of them live in kaccha houses built of mud with asbestos or polythene covering. Many of the houses are in a dilapidated state. Appropriate steps are needed to be taken in this regard.

e. Cleanliness:

The inmates manage their own cleaning. However, the surrounding areas remain unattended and requires cleaning. No proper drainage system is available for the discharge of waste water. Urgent steps need to be taken in this regard.

f. Food:

Some of the inmates get 35 kg of rice and some of them get 5 kg per month. Those inmates who get 5 kg of rice stated that it is not adequate and they should get 35 kg of rice instead. This aspect needs consideration.

g. Medical care:

Once every week a doctor visits the colony and interact with the inmates regarding their health. Some medicines are also provided to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

One inmate namely <u>Ahalya Nag</u> needs <u>immediate medical</u> <u>attention and regular care</u>. During interaction it came to light that <u>she is neither getting any pension nor any ration</u>.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during course of interaction they stated that some of them have not got any scholarship for their children.

i. Vocational training:

During interaction with the inmates it came to light that no vocational training have been imparted to the inmates in any manner.

j. Bathroom and Toilet facility:

Adequate bathrooms and toilets are not there in the colony. Appropriate steps in this regard should be taken.

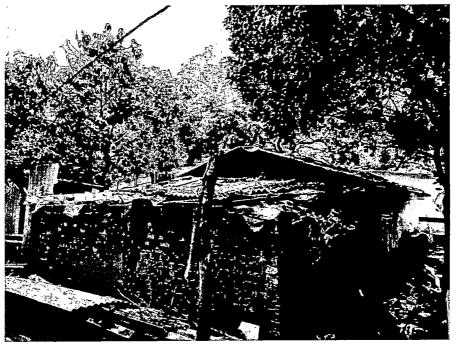
k. Suggestions:

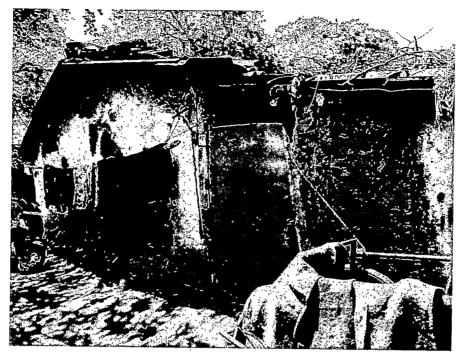
- i. Housing facilities need improvement.
- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted urgently.
- iv. Construction of adequate number of bathrooms and toilets need to be carried out.
- v. Street lamps need to be installed in the colony.
- vi. Adequate rations need to be provided.



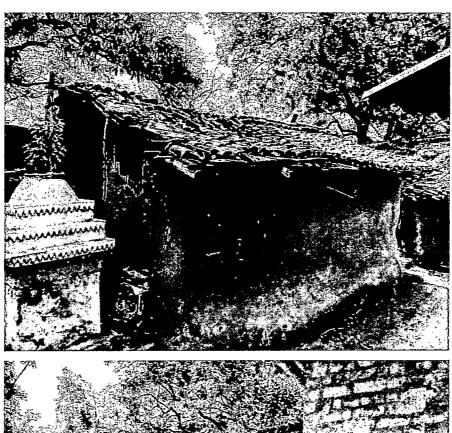






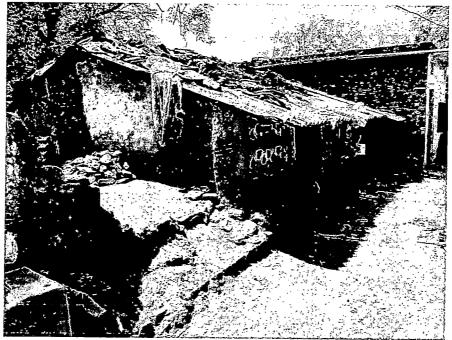


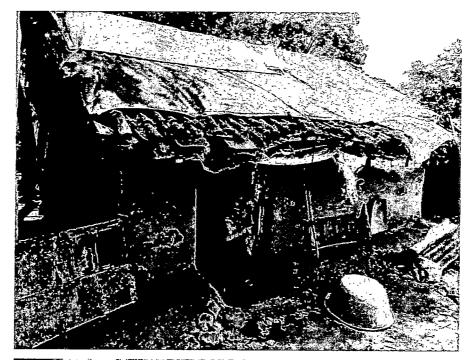






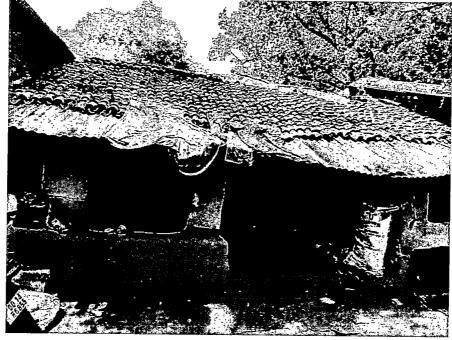










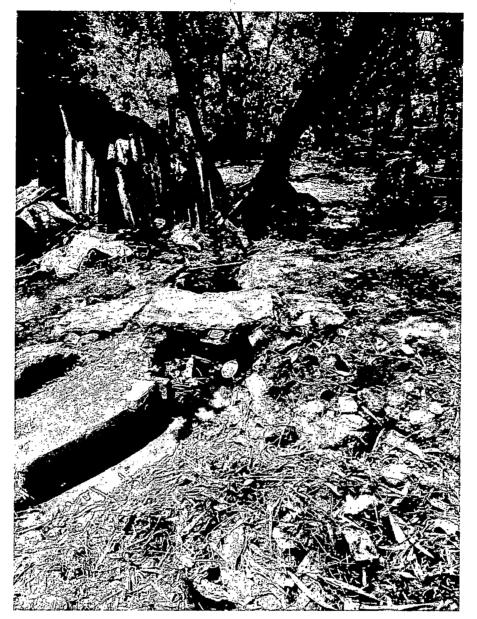


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Photos of Drain & Surrounding Area

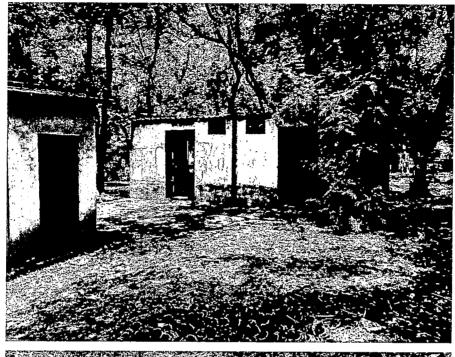








Photos of Toilet and Bathroom





Inmate in need of Medical attention



Ahalya Nag

5. <u>NAYABAZAR LEPROSY COLONY:</u>

The visit to Nayabazar Leprosy colony located at Sector-21, Rourkela, District-Sundargarh, was undertaken on 25.05.2023 and in the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are 65 odd families with about a total of 140 inmates and among them, about 30 to 40 inmates are affected by leprosy.

b. Means of livelihood:

Most of the leprosy affected persons had disability and they earn their livelihood by begging. Some of the persons work on a daily wage basis.

c. Governmental financial Assistance:

They get financial assistance @ of Rs 500-700 per month. Regarding the pension they stated that earlier it was provided to them at hand and now they are getting it through their bank accounts. However, since last few months they are not getting them regularly.

d. Housing:

Many of the leprosy affected persons live in kaccha houses. Some of the houses in colony needs substantial improvement.

e. Cleanliness:

Although the inmates manage their own cleaning. But the surrounding areas require serious cleaning. No proper drainage system is available for the discharge of waste water. The drain of the colony is not connected to the main drain which runs just behind the colony. Urgent steps need to be taken in this regard.

f. Food:

Some of the inmates get 35 kg of rice and some of them get 5 kg per month. Some of the inmates also complained that they do not get any ration.

g. Medical care:

Once every week a doctor visits the colony and interact with the inmates regarding their health. Some medicines also provided to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

One inmate namely <u>Jhatu Bhogta</u> needs <u>immediate</u> medical care and regular monitoring.

Another inmate namely <u>Pichanda Biswal needs</u> reconstructive surgery of his leg.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during course of interaction they stated some of them have not got any scholarship for their children.

i. Vocational training:

During interaction with the inmates it came to light that no vocational training are being imparted to the inmates in any manner.

j. Bathroom and Toilet facility:

Common Bathroom and toilets are available in the colony.

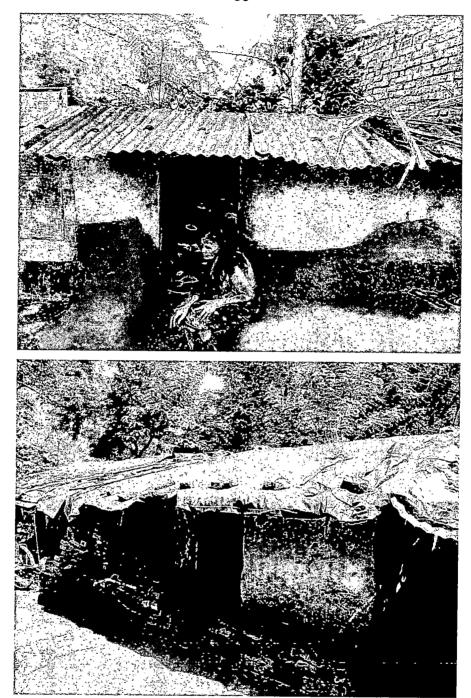
k. Suggestions:

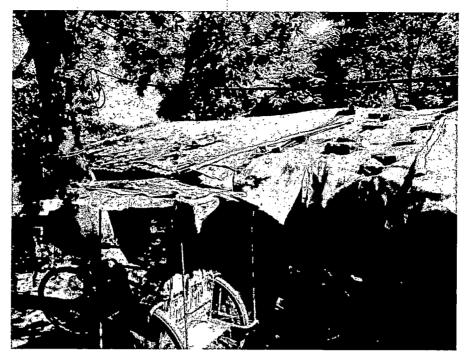
- i. Cleanliness and drainage system need urgent improvement. The drain of the colony needs to be connected with the main drain of the street.
- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted urgently.
- iv. Ration should be regularized.
- v. Housing facility needs improvement.

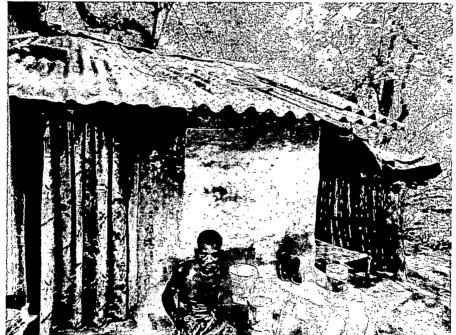
Photos Re: Condition of Houses











Photos Re: Condition of Drainage System and Surrounding









Jhatu Bhogta



Pichanda Biswal

6. **BURLAPALI LEPROSY COLONY:**

The visit to Burlapali Leprosy colony was undertaken on 25.05.2023 and in the course of interaction with the inmates of aforesaid Colony, the following points emerged:

a. Number of families and leprosy affected persons:

There are about 150 inmates in the aforesaid colony.

b. Means of livelihood:

Most of the leprosy affected persons had disability and they earn their livelihood by begging. Some of the persons work on daily wage basis.

c. Governmental financial Assistance:

The inmates get financial assistance @ of Rs 500-700 per month. Regarding the pension they stated that earlier it was provided to them at hand and now they are getting it through their bank accounts. However, since last few months they are not getting them on a regular basis.

d. Housing:

Lack of proper housing for all of them is apparent. Some of them have managed to build houses with asbestos roofing. But the majority of them live in kaccha houses built of mud with polythene covering. There is substantial scope of improvement vis-à-vis the housing facilities.

e. Cleanliness:

Although the inmates manage their own cleaning. But the surrounding areas remain unattended and requires serious cleaning. No proper drainage system is available for the discharge of waste water. The colony is situated at the foot of a hill and get flooded with rain water during rainy season. Proper drainage

system for discharge of rain water needs to be constructed on an urgent basis.

f. Food:

The inmates get 35 kg rice per month. During interaction, the inmates stated that rice is provided to them at place which is at about 2 to 3 km from the colony and it is difficult for the persons who are affected to receive it.

g. Medical care:

Once every week, a doctor visits the colony and interacts with the inmates regarding their health. Some medicines are also provided to the inmates. The inmates buy the medicines which are not available with the doctor. During interaction the inmates stated that they get their dressing materials regularly and they also have a dresser in their colony.

h. Education and Scholarship:

The children of the inmates go to schools and colleges for their study. However, during course of interaction, they stated that they have not received any scholarship for their children.

i. Vocational training:

During interaction with the inmates it came to light that training regarding cultivation of mushroom was imparted.

j. Bathroom and Toilet facility:

Common bathrooms and toilets are being constructed in the colony and it needs to be completed urgently.

k. Suggestions:

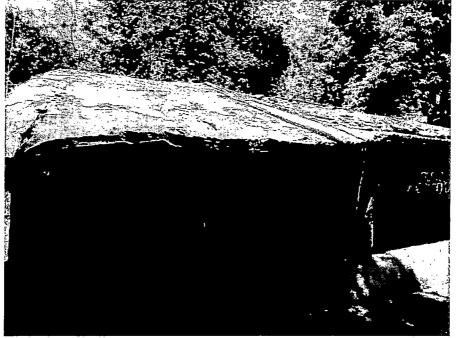
i. Cleanliness and drainage system need urgent improvement. Drainage system for discharge of rain water also needs to be constructed.

- ii. Pension needs to be regularized.
- iii. Vocational training to be imparted.
- iv. Construction of bathroom and toilets need to be carried out in time bound manner.
- v. Rice should be provided at the colony.
- vi. Pre and post matric scholarship should be granted.
- vii. Assistance in means of livelihood.
- viii. Housing facility needs improvement.

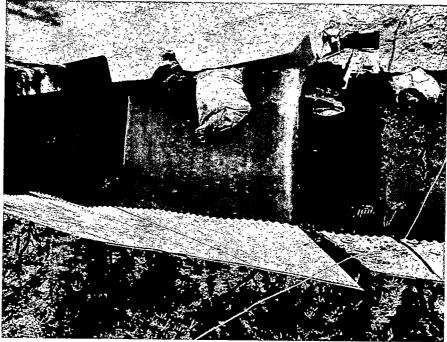
Photos Re: Condition of Houses

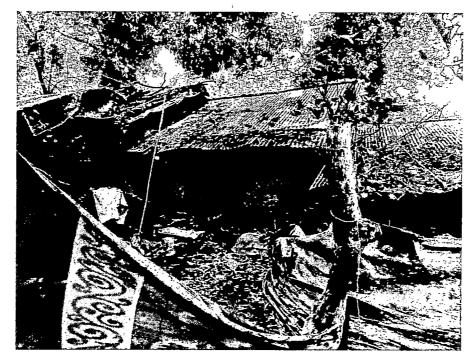


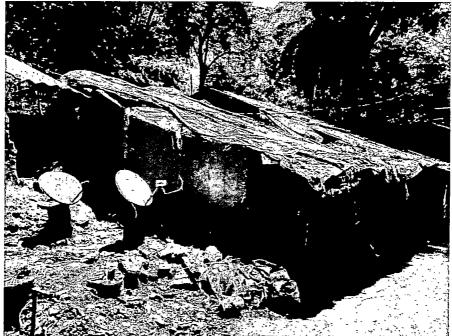


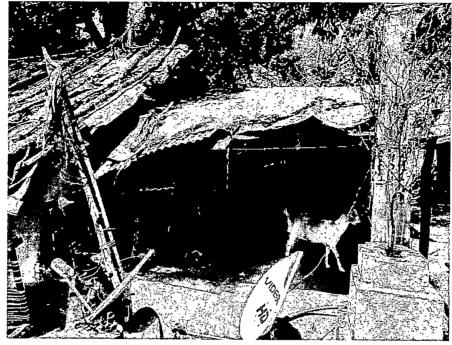








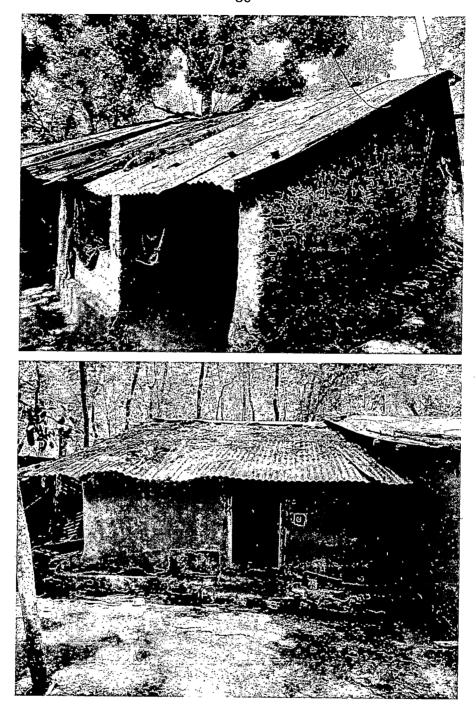


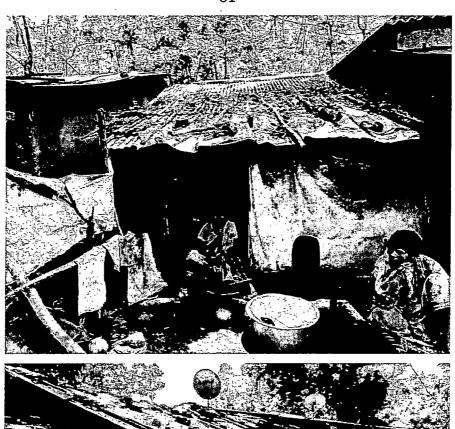




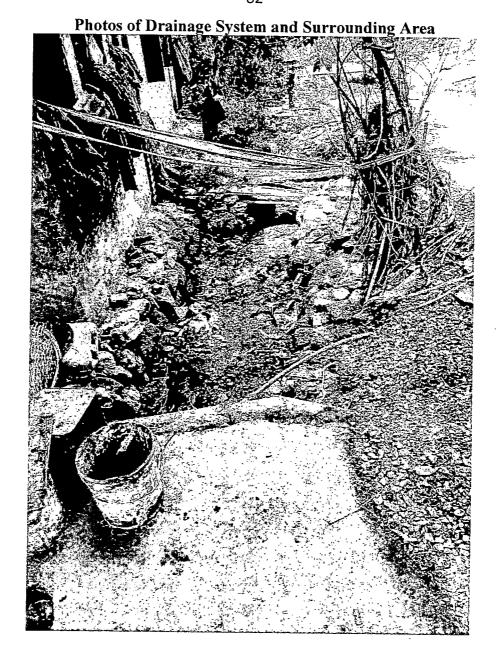




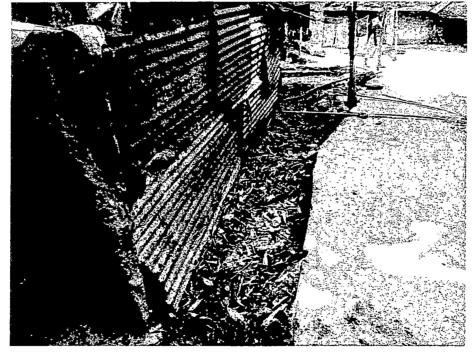








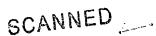




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